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320.	Asarwa Mills
321.	Raj Woollen Mills
322.	Sunder Singh and Company Rt. Limited
323.	E.C.E. Company Limited
324.	Somany Pilkingtons Limited
325.	Mihir Textiles
326.	Shah Textiles
327.	United Chem
328.	Ahmedabad Cotton Manufacture Company Limited
329.	Manjusri Textile Mills
330.	Commercial Ahmedabad Mills
331.	Aryodaya Gng. and Manufacture Company Limited

Demands of AIR and T.V. Engineers

5830 SHRI A.R. ANTULAY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state.

(a) whether Government have considered the demand made by the A.I.R. and T.V. engineers for reviewing the promotional avenues, recruitment rules pay-scales, etc.:

(b) whether the AIR and TV Engineers are agitated over non-consideration of their demands; and

(c) if so, the measures Government propose to take in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c). At present, there are there recognised Engineers Associations representing Engineers and Technicians working in AIR/Doordarshan. These Associations have been making demands from time to time on various issues including those concerning review of promotional avenues, revision of Recruitment Rules, etc. Their demands are examined as per rules and action taken accordingly, wherever feasible. One of the Engineering Associations have recently given notice for launching an agitation for the alleged non-fulfilment of some of their demands.

Financial Assistance to Kerala

5831. SHRI KODIKKUNIL SURESH: Will the Minister of FINANCE be pleased to state:

(a) whether Government of Kerala has submitted any memorandum to Union Government seeking assistance to overcome the financial crisis of the State;

(b) if so, the proposals made by the State Government in the memorandum; and

(c) the action taken or proposed to be taken by Union Government in this regard?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). Yes, Sir. The Chief Minister of Kerala had sent a memorandum dated 14.12.1989 requesting for a special medium term loan of Rs. 150 crores, enhancement of ways and means limit to Rs. 75 crores, increase in the time limit for clearing overdraft from 7 to 15 days, moratorium on repayment of Central loans in the remaining months of 1989-90 or re-scheduling of the loans to be paid in easy monthly instalments and write-off of interest

payments on Central loans as on 31st March, 1987

(c) The Chief Minister was informed that the request for special loan assistance of Rs 150 crores could not be agreed to in view of the constraints on Centre's resources. The ways and means limit with the Reserve Bank of India having been revised from 1.3.1988 by increasing the normal limit by 40% of the amounts which existed prior to 1.10.1986, the requests for further increase of the limits and of the period for clearing overdrafts were not agreed to. As regard the request for moratorium/rescheduling of repayment of loans, the Chief Minister was informed that these would be considered in the light of the recommendations of the Ninth Finance Commission concerning debt relief. Since then, the Ninth Finance Commission's recommendations on debt relief have been received and *inter alia*, those relating to rescheduling/write-off of certain loans outstanding against State Governments have been accepted by the Government of India.

Memorandum Submitted by Marathi Film Producers Organisations

5832 SHRI VASANT SATHE Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether the Marathi Film Producers Organisations have submitted a memorandum to Government regarding their grievances/demands

(b) if so, the details thereof

(c) the action taken/proposed to be

taken to provide them relief, and

(d) the steps contemplated to formulate an action plan for promotion of regional films?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA) (a) to (c) Yes, Sir. A memorandum from the Akhil Bhartiya Marathi Chitrapat Nirmata Mandal, Bombay, forwarded by the Hon'ble Member himself, was received last year. This organisation had requested that the State Award winning regional feature films might be considered for national telecast on Sunday on Doordarshan. Doordarshan has been getting enough regional language feature films conforming to the existing prescribed eligibility criteria. It is the intention of Doordarshan to provide as many good films as possible to the viewers.

(d) The Government has been promoting regional films through telecast on the national network and on regional Doordarshan Kendras. Eminent producers have also been commissioned by Doordarshan to produce feature films in regional languages. The National Film Development Corporation also render financial assistance for production of films. Besides, it has been decided to arrange annually two regional film festivals in various regions of the country, not only in Capital cities of the States but also in various second-level and mofussil townships. The majority of films shown in the regional film festivals would be in the regional languages of the area. These festivals will be in addition to the National Film Festival and International Film Festival of India in which regional language feature films also participate.